

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **13.03.2023** (MONDAY)
CHENNAI BENCH (VIRTUAL MODE)
10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 42/2023 For Condone Delay IA No. 150 & 152/2023 For Stay IA No. 155/2023 To Dispense with IA No. 153/2023 Leave to file IA No. 151/2023 For Exemption IA No. 154/2023	Hindustan Colas Pvt. Ltd. Vs S Rajendran & Anr.	Ms. Karunya Raghunath	Ms. Elamathi
2	Comp App (AT) (CH) (Ins) No. 49/2023 For Condone Delay IA No. 170/2023 To Dispense With IA No. 171/2023 Leave to file IA No. 172/2023	Employees Provident Fund Organisation Vs Nethi Mallikarjuna Setty RP of Techtran Polylenses Limited & Anr.	Mr. MS Viswanathan	
3	Comp App (AT) (CH) (Ins) No. 61/2023 For Condone Delay IA No. 225/2023 For Stay IA No. 226/2023	K Narayanasamy Vs J Karthiga & 3 Ors	Mr. TK Bhaskar	
4	Comp App (AT) (CH) (Ins) No. 62/2023 For Exemption IA No. 227 & 228/2023 For Stay IA No. 229/2023	Park Energy Pvt. Ltd. Vs State Bank of India	Mr. Dhananjaya Sud	

For Defects/Rectification

S.No	Efiling no.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	9805117/00009/2022 (Diary No. 188/2022)	Thomas Cherian Vs Abraham Mathew Pandialackal	Mr. Shivshankar R Panicker	

For Hearing (Part Heard)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	TA No. 81/2021 (Comp App (AT) No. 403/2018)	The Rathna Textile Mills Pvt. Ltd & 5 Ors Vs V.R.A.R. Ramakrishnan	Mr. Vidhya Shankar	Mr. S Santanam Swaminadhan Mr. Kartik Malhotra

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Contempt App (AT) No. 7/2019 (Comp App (AT) (Ins.) No. 552/2018)	Gandhar Oil Refinery (India) Ltd Vs. Raghu Rama Krishna Raju WITH	Mr. Ajay Gagger	Mr. Yogesh Jagia, Mr. Anirudh Wadhwa & Mr. Bhargav Thali - R1 Mr. Uttiyo Mallick
8	Contempt App (AT) No. 8/2019 (Comp App (AT) (Ins) No. 553/2018)	Gandhar Oil Refinery India Ltd. Vs. Ragurama Krishnaraja & Anr.	Mr. Ajay Gagger	Mr. Yogesh K Jagia Ms. Alisha Chopra Mr. Anirudh Wadhwa Mr. Alok DhirIntervenor
9	Comp App (AT) (CH) (Ins) No. 28/2022 Condone Delay IA No. 56/202 For Exemption IA No.1123/2022	Satya Sadasica Basaya Prasad Maley & Anr Vs Shrest Insustries Pvt. Ltd	Mr.Deep Tarun Bisht	Mr. Hema Chander
10	Comp App (AT) (CH) (Ins) No. 51/2022	J. Shobha Lalith Vs Swan Electric Contracts Company Pvt. Ltd	Mr. Sam Jayaraj Houston	Mr. John Wesly

11	Comp App (AT) (CH) (Ins) No. 187/2022 Urgent Listing IA No.431/2022 For Directions IA No.432, 435 & 847/2022 For Stay IA No.433/2022 For Exemption IA No.434/2022	Nimmagadda Surya Pradeep Bio Tech Pvt Ltd Vs Kamineni Steel & Power India Private Limited	Mr. P Raj Kumar Jhabakh Ms.Preeti Mohan	Mr.Sivaramakrishnan
12	Comp App (AT) (CH) (Ins) No.351/2021 Urgent Hearing IA No. 728/2021 For Stay IA No. 729/2021	Mrs. Kaveri Annamalai Vs Mr.S.Vaidyanathan IRP Al Ameen Green Energy Pvt, Ltd. & Anr.	Mr. P. Elayaraj Kumar	Mr. S Vaidyanathan, IRP, R1
13	Comp App (AT) (CH) (Ins) No. 376/2022 For Stay IA No. 881/2022, Urgent Direction IA No.882/2022, & IA No.883/2022, To Dispense with IA No.884/2022 Leave to file IA No. 991/2022	Wahaca Trading Pvt Ltd Vs Shivdutt Bannanje & Anr	Mr. Abishek Jenasenan	Mr. Thriyambak J Kannan- R2
14	Comp App (AT) (CH) (Ins) No. 377/2022 For Exemption IA No. 886/2022	Divya Prabhas Developers Pvt. Ltd Vs Tapaswi Infra Projects India Pvt Ltd	Mr. T.K. Bhaskar	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15	TA (AT) No. 176/2021 (CA (AT) (Ins) No. 438/2019)	VNR Infrastructure Ltd Vs SS Rail Works Private Limited Through its Managing Director Mr. A. Srinivasulu Reddy WITH	M/s Kesar Dass B. & Associates	Mr. M Anil Kumar
16	TA (AT) No. 177/2021 (CA (AT) (Ins) No. 440/2019)	VNR Infrastructures Limited Vs Dy.CSTE Const. & 2 Ors WITH	M/s Kesar Dass B. & Associates	Mr. Rajeshwar SinghR1 & R3 Mr. Mayank Jain- R2

17	TA (AT) No. 179/2021 (CA (AT) (Ins) No. 444/2019)	VNR Infrastructures Ltd Vs Rama Raghava Reddy WITH	M/s Kesar Dass B. & Associates	Mr. Mayank Jain
18	TA (AT) No. 187/2021 (CA (AT) (Ins) No. 567/2019)	VNR Infrastructure Limited Through its Liquidator Mr. T.S.N Raja Vs The Chief Engineer	M/s Kesar Dass B. & Associates	Ms. Shipra Shukla
19	TA (AT) No. 205/2021 (CA (AT) (Ins) No. 1228/2019)	POSCO International Corporation Vs Mohana Cotton Ginning Private Limited	Ms. Payal Chandra	Mr. Kumar Mihir
20	TA (AT) No. 181/ 2021 (CA (AT) No. 191/2019)	D. Aravindakshan Vs Agastya Bio Pharm India Ltd. & 5 Ors	Prof. D Arvindakshan	Mr. K MahadevanR1-R6
21	TA (AT) No.188/2021 (CA (AT) No.77/2019)	Dr. Joe Verghese Ors Vs Omega Hospitals Pvt Ltd & Ors. WITH	Mr. Naveen R.Nath	Mr. Prasad Vijayakumar- R5
22	TA (AT) No. 189/2021 (CA (AT) No. 105/2019)	Dr. P Mahabala Rai Vs Omega Hospitals Pvt. Ltd. & 10 Ors	Mr. Ayush Choudhary	M/s Prasad Vijayakumar- R5
23	TA (AT) No. 104/2021 (Comp App (AT) (Ins) No. 691/2020)	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 10 Ors WITH	Mr. Rahul Unnikrishnan	Mr. PD Vincent (RP) Mr. PV Vinod-R1 Mr. Ramasubramanian -R2 Mr.AS. Aravind-R2
24	TA (AT) No. 105/2021 (Comp App (AT) (Ins) No. 692/2020)	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 10 Ors	Mr. Rahul Unnikrishnan	Mr. PD Vincent (RP) Mr. PV Vinod-R1 Mr. Ramasubramanian -R2 Mr.AS. Aravind-R2
25	TA (AT) No. 199/ 2021 (CA (AT) (Ins) No. 1017/2019)	Mr. Sivagnanam G. Ilanahai Vs M/s. Wayne Burt Petro Chemical Ltd.	Mr. Lzafeer Ahmad BF	M/s RKP & Associates
26	Comp App (AT) (CH) (Ins) No.194/2021	M Chandrasekaran Vs. Appu Hotels Ltd. & 10 Ors	Mr. A.S. Sathish Kuma	Mr. T. Ravichandran R1& R2 Mr. Devashish Bharuka- R3 Mr. Vipin Warriar- R4

27	Comp App (AT) (CH) (Ins) No. 208/2021 For Stay IA No.416/2021 & 417/2021 Urgent Hearing IA No.418/2021	Mr. A Sennimalai Vs Bank of India & Anr	Mr. TK Bhaskar	Mr. T RavichandranR1 M/s Viruksham LegalR2
28	Comp App (AT) (CH) (Ins) No. 281/2021 For Stay IA No. 604/2021	Dharani Developers Pvt Ltd Vs. Radhakrishnan Dharmarajan & Anr	Mr. Ravi Rajagopalan	Mr. T. Ravichandran- R1 Mr. Devashish Bharuka- R2
29	Comp App (AT) (CH) (Ins) No.345/2021 For Condone Delay IA No. 715/2021 For Exemption IA No. 713/2021 For Stay IA No. 714/2021	Dr. P. Mahalingam Vs Santhosh Hospitals Pvt. Ltd. Through Liquidator MS. Deepa Venkat Ramani and 2 Ors	Mr. Saurab Kalia	Mr. Chandramouli Prabhakar- R1
30	Comp App (AT) (CH) (Ins) No.167/2022	Captain Saket Chaurasia Vs LEPL Projects Limited WITH	Ms. Shireen Sethna Baria Ms. B Saroj	
31	Comp App (AT) (CH) (Ins) No.168/2022	Captain Sahil Seghal Vs LEPL Projects Limited	Ms. Shireen Sethna Baria Ms. B Saroj	
32	Comp App (AT) (CH) (Ins) 257/2022 & For Stay IA No 541/2022, For Exemption IA No.542/2022, Leave to file IA No.543/2022	Earthin Projects Ltd Vs M/S Global Emerging Markets India Ltd & Ors WITH	Mr. Bommineni Vivekananda	Mr. Rohan Kothari – R1
33	Comp App (AT) (CH) (Ins) 259/2022 For Exemption IA No 549/2022 For Stay IA No.550/2022 Leave to file IA No.551/2022	Earthin Projects Ltd Vs M/S Global Emerging Markets India Ltd & Anr	Mr. Bommineni Vivekananda	Mr. Rohan Kothari – R1

Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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